

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

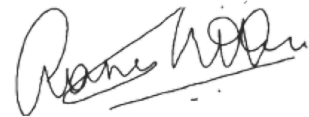
**FOR THE ATTENTION OF THE STAKEHOLDERS OF
PERFORMIX SOLUTIONS PRIVATE LIMITED**

1.	Name of the Corporate Person	Performix Solutions Private Limited
2.	Date of Incorporation of the Corporate Person	27 th June 2005
3.	Authority under which corporate person is incorporated/ registered	Companies Act 1956, ROC Pune
4.	Corporate Identity Number of corporate person	U72900PN2005PTC020933
5.	Address of the Registered Office and Principal Office (if any) of the corporate person	56-57, Hadapsar Industrial Estate, Pune, Maharashtra, India -411013
6.	Liquidation commencement date of corporate person	24 th November, 2023
7.	Name of the Liquidator: Address of the Liquidator: Email address of the Liquidator: Telephone number of the Liquidator: Registration number of the Liquidator:	Ganesh Panduranga Pai No. 68, 6B, 6 th Floor, Chitrapur Bhawan 8 th Main, 15 th Cross Malleshwaram Bangalore 560055 pragnya.cas@gmail.com 9845666596; 080-23565641 IBBI/IPA-001/IP-P01313/2018-19/12054
8.	Last date of Submission of claims	24 th December 2023

Notice is hereby given that PERFORMIX SOLUTIONS PRIVATE LIMITED has commenced voluntary liquidation on 24th November 2023.

The stakeholders of PERFORMIX SOLUTIONS PRIVATE LIMITED are hereby called upon to submit proof of their claims, on or before 24th December 2023 to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Place: Bangalore
Date: 24th November 2023



Ganesh Panduranga Pai
Insolvency Professional
IBBI/IPA-001/IP-P01313/2018-19/12054